

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Canara Bank
Vs
Hindustan Photo Films Manufacturing Company Ltd
MAIN PETITION NUMBER : TP/1(CHE)/2021
(IA/MA) APPLICATION NUMBERS
IA/24(CHE)/2024

ORDER

Present: Ms. SavithaMahaadevan, Ld. Counsel for Applicant.
Ms. Akhila, Ld. Counsel for Respondent / Liquidator.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Reply filed by the Respondent. Ld. Counsel for the Applicant seeks and is granted time to file rejoinder along with some documents.

List the application for hearing on **20.06.2024 (physical hearing)**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)